

Electrification under RGGVY in Jharkhand

920. SHRI PARIMAL NATHWANI: Will the Minister of POWER be pleased to state:

(a) the number of villages in Jharkhand which are yet to get electricity under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);

(b) whether any time bound programme has been chalked out to provide electricity to all villages by the end of the Twelfth Five Year Plan; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The Government of India launched 'Rajiv Gandhi Grameen Vidyutikaran Yojana — Programme for creation of Rural Electricity Infrastructure and Household Electrification, in April, 2005 for providing access to electricity to rural households and to provide free electricity connections to Below Poverty Line (BPL) households. Under RGGVY, 22 projects (13 projects in Tenth Plan and 9 projects in Eleventh Plan) were sanctioned in the State of Jharkhand covering electrification of 18,912 un/de-electrified villages (UEV), intensive electrification of 6,359 partially electrified villages (PEV) and release of free electricity connections to 14,69,830 BPL households. Cumulatively, as on 30.06.2013, the electrification works in 18,105 (96%) UE villages, 5,739 (90%) PE villages have been completed and free electricity connections to 12,98,825 (88%) BPL households have been released. Thus, 807 UE villages are yet to get electricity under RGGVY in Jharkhand.

(b) and (c) Proposal for continuation of RGGVY during the Twelfth Five Year Plans has been finalized and projects received from the various states are to be taken up for consideration as per the approved guidelines.

Increase in power production in Rajasthan

†921. SHRI ASHK ALI TAK: Will the Minister of POWER be pleased to state:

(a) the quantum of increase in power production in Rajasthan between 2005 and 2013;

†Original notice of the question was received in Hindi.

(b) the head-wise funds provided by the Central Government to the State to make it self-dependent in power production during the last year and the current financial year; and

(c) whether the State Government has utilized this money?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Power generation in Rajasthan has increased by 59.49% in the year 2012-13 *w.r.t.* 2005-06. The details of sector-wise, category-wise and station-wise break-up of the quantum of increase in power generation by power plants located in Rajasthan from 2005-06 to 2012-13 is given in Statement (*See below*).

(b) and (c) Funds have not been provided by Central Government during 2012-13 and the current financial year for power production. The power production cost is recovered through generation tariff.

Statement

Category-wise, Sector-wise and Station-wise Power generation in Rajasthan from 2005-06 to 2012-13

Category	Sector	Name of the Station	Monitored Capacity as on 30.06.2013 (MW)	Actual Generation in MU		% Increase of 2012-13 <i>w.r.t.</i> 2005-06
				2012-13	2005-06	
1	2	3	4	5	6	7
Thermal	Central	Jawahar Sagar HPS	99.00	275.12	228.58	20.36
		Mahi Bajaj HPS	140.00	204.19	218.49	-6.54
		R.P. Sagar HPS	172.00	366.03	314.46	16.40
		Anta CCPP	419.33	2176.45	2809.1	-22.52
		Barsingsar Lignite*	250.00	1280.50	-	
	State	Chhabra TPP*	500.00	2924.49	-	

1	2	3	4	5	6	7
		Dholpur CCPP*	330.00	1162.69	-	
		Giral TPS*	250.00	471.87	-	
		Kota TPS	1240.00	9739.64	8297.75	17.38
		Ramgarh CCPP	223.80	497.89	435.95	14.21
		Suratgarh TPS	1500.00	10570.32	9951.25	6.22
	Pvt.	Jalipa Kapurdi TPP*	1080.00	3849.76	-	
Nuclear	Central	Rajasthan A.P.S.	1180	8846.88	4305.98	105.46
	TOTAL		7384.13	42365.83	26563.46	59.49

*Stations were commissioned after 2005-06.

- Note:* 1. CEA monitors generation from conventional sources (Thermal, Hydro and Nuclear) only.
2. Generation from stations below 25 MW are not being monitored since 1.04.2010.

**Agreement between Centre and States regarding
hydro power projects**

†922. SHRI ASHK ALI TAK: Will the Minister of POWER be pleased to state:

(a) whether an agreement was signed between the Central Government and State Governments of Punjab, Haryana and Rajasthan regarding share of hydro power projects of Punjab;

(b) if so, whether the share of Rajasthan has been earmarked in the projects mentioned in the agreement;

(c) if not, the reasons therefor;

(d) whether Government proposes to seek the opinion of the Supreme Court on the claims of Rajasthan in the share of hydro power projects of Punjab; and

†Original notice of the question was received in Hindi.